

**IN THE COURT OF SH. AJAY KUMAR KUHAR, SPECIAL JUDGE(PC-ACT)-CBI-09,
ROUSE AVENUE DISTRICT COURT, NEW DELHI**

In compliance of order no. E-16117-16186/Cases Transfer/CBI/RADC/Gaz./2020 dated 04.10.2020 below mentioned cases in column no. 1 & 2 have been transferred to the court of Sh. Vikash Dhull Special (PC Act) CBI-23,(Column 4) and Ms. Geetanjali Goel, Special Judge (PC Act) CBI-24(Column 4) from the court of Sh. Ajay Kumar Kuhar, Special Judge, (PC Act)CBI-09, RADC (Column-3)

Sr. No	Column No 1	Column No 2	Column No 3	Column No 4
1.	CBI 198/19	CBI V/S P. K. Thungan (Kongam Konyak etc.)		
2.	SC 11/2019	State V/S Dr. Chhatar Pal Singh Lodha		
3.	CBI 113/19	CBI V/S Abhay Singh Chautala		
4.	CC 57/2019	CBI V/S Om Parkash Chautala		
5.	CT. Cases 11/2019	DOE V/S Om Parkash Chautala		Sh. Vikas Dhull, Special Judge, (PC Act) (CBI- 23), RADC, New Delhi.
6.	CBI 259/19	CBI V/S Suresh Kalmadi & Ors.		
7.	SC 06/19	State V/S Gopal Goyal Kanda		
8.	Clor. 01/19	CBI V/S Maneka Gandhi	Sh. Ajay Kumar Kuhar, Special Judge, (PC Act) (CBI-09), RADC, New Delhi	
9.	SC 10/19	State V/S Ved Prakash & Ors.		
10.	Ct. Cases 12/19	DOE V/S Virbhadra Singh & Ors.		
11.	CBI 256/19	CBI V/S Virbhadra Singh & Ors.		
12.	Ct. Cases 23/2019	SFIO V/S Surender Kumar Jain etc.		
13.	SC 09/2019	DOE V/S Surender Kumar Jain		

14.	SC 04/19	State V/S Akhileshpati Tripathi Etc,	Ms. Geetanjali Goel, Special Judge, (PC-Act), (CBI-24), RADDC, New Delhi.
15.	CC 222/19	CBI V/S Vinay Kumar Pandey	
16.	CR. Cases 05/19	State V/S Sukesh Chandarsekhar & Others	
17.	CBI 55/19	CBI V/S Lalu Prasad Yadav	
18.	CT. Cases 22/19	DOE V/S M/s Lara Projects LLP etc.	
19.	SC 05/19	State V/S Shashi Tharoor	
20.	CBI 257/19	CBI V/S Satyender Kumar Jain	
21.	CR. Rev 18/19	Shakir Ali V/S Ahmed Patel	
22.	Cr. Rev 19/19	Zahrul Hassan V/S Ahmed Patel	
23.	Cr. Rev 20/19	Zahrul Hassan V/S Ahmed Patel	
24.	CA 15/19	Manoj Kumar V/S State	
25.	CA 21/19	Simranjeet Kaur V/S State	
26.	Cr. Rev. 32/2020	Zee Media Corporation Ltd. V/S State	